

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3552

ANSWERED ON:11.08.2015

Army Parade

Khanduri AVSM Maj. Gen. (Retd) Bhuwan Chandra

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government is aware that guidelines/rules have been issued regarding salutations to "Civilian VVIPs' by the Army during Army Parades, Republic Day celebrations etc;

(b) if so, the details thereof;

(c) whether on the similar lines the Government has issued any rules or guidelines regarding "Guard of Honour" or salutation to the invited VVIPs at the civilian ceremonies;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI KIREN RIJU)

(a) and (b) : Guard of Honour, Saluting civilians and important functionaries on Republic Day by Army, Navy and Air Force personnel are governed by "Special Army Order 6/S/85", "Regulations for the Navy-Part III, Statutory" and "Para 491 of the Regulations for the Air Force 1964" respectively.

(c) to (e) : As per Section VI of the Flag Code of India, 2002, the salutation during the ceremony of hoisting or lowering the Flag or when the Flag is passing in a parade or in a review, all persons present should face the Flag and stand at attention. Those present in uniform should render the appropriate salute. When the Flag is in a moving column, persons present will stand at attention or salute as the Flag passes them. A dignitary may take the salute without a head dress.
